NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No.252/(MAH)/2017

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.10.2017

NAME OF THE PARTIES:

Fine Handling & Automation Pvt. Ltd.

V/s.

Eepos Fine Rail Systems India Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 241 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

(1) MAHIESH PCS
ATHAYAUE For Respondents

2 ASHUTOSH MUGLIKAR

PCS FOR PETITIONERS

Ang Liven

ORDER C.P. No. 252/241/NCLT/MB/MAH/2017

- 1. The Learned Representatives of both the sides are present.
- 2. By consent adjourned to **12.12.2017**.

Sd/-

Sd/-

Bhaskara Pantula Mohan Member (Judicial) 10.10.2017

M.K. Shrawat Member (Judicial)

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